

Tripura

Shri Ratimohan jamatia, Minister for Public Works Department.

Uttar Pradesh

Shri Om Prakash Singh, Minister for irrigation.

West Bengal

1. Dr. Omar Ali, Minister in- Charge of Minor Irrigation.
2. Shri Debabrata Bandopadaya, Minister in- Charge of Irrigation & water Ways.

Cellular Mobile Telephones

1005. SHRI PRITIVIRAJ D. CHAVAN:
SHRI GURUDAS KAMAT:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government have awarded contracts for starting cellular mobile telephones and Radio paging services in metropolitan areas;

(b) if so, the salient features of the terms and conditions of the offer alongwith the details of parties involved;

(c) whether these parties have offered to manufacture any equipments in the country; and

(d) the likely foreign exchange outflow annually in this regard?

THE DEPUTY MINISTER IN THE

MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) and (b). The Government had provisionally selected 8 bidders for the award of contract for cellar mobile phones. However, since one of the unsuccessful bidders had gone to the Court, the matter is subjudice.

(c) Manufacture in the country was not one of the tender condition since the tender was for operation of cellular mobile service.

(d) One of the conditions of the tender document is that the entire foreign exchange requirement is to be met by the foreign partners. So the likely outflow of foreign exchanges is 'Nil'.

[Translation]

Conversion of Telephone Exchanges Into Electronics In Maharashtra

1006. DR. GUNVANT RAMBHAU SARODE: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the district-wise number of telephone exchanges in Maharashtra and number out of them which are electronic exchanges; and

(b) the details of the telephone exchanges proposed to be converted into electronic exchanges during the current year, district-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) Details are given Statement I

(b) Datals are given in Statement -II

STATEMENT - I

District-Wise No. of Telephone Exchanges Working in Maharashtra and Electronic Exchanges out of them as on 31.10.1992

Sl. No.	Name of the District	Total No. of Exchanges.	Total No. of Electronic Exchanges.
1	2	3	4
1.	Pune	111(+ RLU)	62
2.	Thane	66	37
3.	Ahmednagar	152	69
4.	Aurangabad	51	22
5.	Jalna	32	11
6.	Latur	38	24
7.	Beed	31	14
8.	Osmanabad	24	14
9.	Nanded	54	24
10.	Parbhani	44	15
11.	Nagpur	59 (+3 RLU)	32

Sl. No.	Name of the District	Total No of Exchanges	Total No of Electronic Exchanges.
1	2	3	4
12	Akola	43	19
13	Amravati	51	26
14	Bhandra	50	28
15.	Buldhana	56	28
16	Wardha	34	22
17	Yavatmal	41	17
18	Kolhapur	80	31
19.	Solapur	76	48
20	Sindhudurg	37	15
21	Ratnagiri	62	20
22	Sangli	81	24
23	Satara	70	29
24	Nasik	117	52

No.	Name of the District	Total No of Exchanges.	Total No. of Electronic Exchanges.
	2	3	4
25.	Jalgaon	108	53
26.	Dhule	72	19
27.	Raigad	62	49

STATEMENT-II

<i>Name of District</i>	<i>Number of the Telephone Exchanges Programmed for conversion during 92-93.</i>
Dhule	12
Raigad	8
Jalgaon	23
Nasik	14
Thane	10
Ratnagiri	21
Sangli	30
Sindhurdurg	6
Satara	18
Kolhapur	22
Solapur	24
Nagpur	1
Aurangabad	5
Jalna	2
Beed	5
Latur	5
Osmanabad	4
Nanded	6
Parbhani	8
Ahmadnagar	29
Pune	31

Name of District	Number of the Telephone Exchanges Programmed for conversion during 92-93.
Akola	11
Amrabati	12
Bhandara	9
Buldana	2
Chandrapur	5
Yeotmal	7

[English]

**International flights from Calcutta
Airport**

1007 SHRI BIJOY KRISHNA HAN-
DIOJE
PROF MALINI BHATTACHAR-
AYA

Will the Minister of CIVIL AVIATION
AND TOURISM be pleased to state

(a) whether a number of foreign airlines
have sought Government's permission to
operate international flights from Calcutta

(b) if so, the details thereof,

(c) whether there is any proposal to
extend the open sky policy to the Eastern

region of the country

(d) if so, the details thereof and

(e) if not the reason therefor

THE MINISTER OF CIVIL AVIATION
AND TOURISM (SHRIMADHAVRAO SCIN-
DIA) (a) and (b) No, sir However, 29
airlines hold traffic rights over Calcutta but
only eighth are exercising such rights at
present

(c) (d) and (e) The open sky policy in
respect of cargo flights is applicable to all
airports open to international operations,
including those situated in the eastern re-
gion. Air taxis are permitted to operate to all
the authorised airports in the country which
are open to scheduled operations with prior
approval, wherever necessary, of the au-
thorities of the airports